

(2) According to the State of West Bengal, they stated that they preferred to work through their own agent until a clear picture of their work can be obtained by them. The State has not yet joined the scheme.

(3) According to the State of Assam, they did not participate in the scheme in the beginning but promised to inform the Government of India later on if they found it necessary to do so. This State has now been considering the question of joining the scheme.

(4) The States of Madhya Pradesh and Kerala (formerly Travancore-Cochin) originally joined the scheme but went out of it without assigning any reasons. The State of Madhya Pradesh has now been considering the question of joining the scheme. The State of Kerala has now agreed to join the scheme.

Translation into Hindi of Central Acts

2256. Shri N. E. Munsamy: Will the Minister of Law be pleased to state whether it is a fact that the functions of the Translation Section in the Ministry of Law cover translation of Central Acts, Ordinances, Regulations etc. into Hindi and compilation of a law lexicon in all regional languages?

The Deputy Minister of Law (Shri Hajarnavis): The functions of the Translation Section in the Ministry of Law cover translation of Central Acts, Ordinances and Regulations into Hindi, but do not include, at present, the compilation of a Law lexicon in any language other than Hindi.

Second Pay Commission

2257. { Shri S. M. Banerjee:
Shri Prabhat Kar:

Will the Minister of Finance be pleased to state:

(a) the number and names of the Unions and Federations who sub-

mitted memorandum to the Pay Commission; and

(b) the number and names of the Unions and Federations who also submitted replies to the questionnaire?

The Minister of Finance (Shri Morarji Desai): (a) and (b). The number of Unions, Federations, Associations etc. of the Central Government employees who have submitted memoranda to the Pay Commission is 833.

The number of Unions, Federations, Associations etc. who have replied to the questionnaire issued by the Pay Commission is 247.

Two statements indicating the names of Unions, Federations, Associations etc. referred to above are placed on the Table of the Lok Sabha. Placed in library. See No. LT-654/58.

Pensions to Government Servants' Widows

2258. Shri A. K. Gopalan: Will the Minister of Finance be pleased to state:

(a) the number of applications for family pensions received from widows of Government servants since the introduction of the Liberalised Pension Rules in 1950; and

(b) the action taken thereon?

The Minister of Finance (Shri Morarji Desai): The information is being collected, and will be laid on the Table of the Lok Sabha in due course.

Manufacture of Tool Steels

2259. Shri V. P. Nayar: Will the Minister of Steel, Mines and Fuel be pleased to state the present position of the manufacture of tool steels for the requirements of Indian Tool Making Industry?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): The indigenous production of tool and special steels excluding spring steels is about 2,000 tons a year.